

12.19½ hrs.

## COMMITTEE ON PETITIONS

## MINUTES

Shri Barman (Cooch-Bihar—Reserved—Sch. Castes) I beg to lay on the Table a copy each of the Minutes of the sittings (twenty-fourth to thirty-second) of the Committee on Petitions held during the Seventh Session

12.20 hrs.

## COMMITTEE ON ABSENCE OF MEMBERS

## MINUTES

Shri Mulchand Dube (Farrukhabad) I beg to lay on the Table the Minutes of the Sittings (Twelfth to Fourteenth) of the Committee on Absence of Members from the Sittings of the House held during the Seventh Session.

12.20 hrs.

## PUBLIC ACCOUNTS COMMITTEE

## NINETEENTH AND TWENTIETH REPORTS

Dr. F. Subbarayan (Tiruchengode) I beg to present the following Reports of the Public Accounts Committee, 1958-59 —

- (i) Nineteenth Report on the working of the Coal Mines Safety and Conservation Fund
- (ii) Twentieth Report on the working of the Coal Mines Labour Housing and General Welfare Fund.

12.20½ hrs.

## COMMITTEE ON PETITIONS

## SIXTH REPORT

Shri Barman (Cooch-Bihar—Reserved—Sch. Castes): I beg to present the Sixth Report of the Committee on Petitions

12.20½ hrs.

## CORRECTION OF STATEMENT BY MINISTER

The Minister of Agriculture (Dr. F. S. Deshmukh): Sir, in my speech in the Lok Sabha on the 7th April, 1959, during the debate on Demands for Grants of the Ministry of Food and Agriculture, I had stated that the firm which took the responsibility of providing about 10,000 tons of jowar to the Bombay Government and with which the Bombay Government started dealing on our recommendation was registered in U.P. The correct position is that this was not a registered firm. I regret the mis-statement very much.

12.21 hrs.

## DISCUSSION RE SITUATION IN TIBET

Mr. Speaker: Shri Khadilkar

Shri Braj Raj Singh (Ferozabad): What is the time allotted for discussion? Up to what time will it go on?

Mr. Speaker: The time allotted is 2½ hours. It is now, say, a quarter past twelve. The discussion has to conclude by a quarter to three.

Shrimati Renu Chakravarty (Basirhat): Does it mean that 20 or so minutes more at the end, for the non-official business, will be given?

Mr. Speaker: Yes. That would not be cut. Hon. Members are aware that the time allotted is 2½ hours. So, I shall restrict each speech to 15 minutes. In the case of the hon. Member who raises the discussion, I will allow him some more minutes, say, five minutes more.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I do not wish to take too much time of the House. 20 minutes will be ample for me.